

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 7
Appeal No. 639/252/ND/2019

Under Section: 252

In the matter of:

Grassroots Skill Development Initiative Pvt Ltd **Appellant**

Vs.

ROC & Another. **Respondent**

Order delivered on 06.09.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant : Mr. Khalid Mahmood Ansari
For the ROC :
For the IT : Mr. Joheb Hossain, Sr. Standing counsel
for the Revenue.
Mr. Somya Deep Bera, Adv.

ORDER

Mr. Khalid Mahmood Ansari, Director of the appellant states that the counsel is not available. Service is complete on both the departments. Let, ROC and Income Tax Department file reply within one week, with copy in advance to the other side. Adjourned to 11.10.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

